

परिबहन तथा निवहन मंत्री (डा० बी० के० चार० बी० राव०) : (क) श्री (ख) भारत के निपिग कारपोरेशन द्वारा चतुर्थ पंचवर्षीय योजना में 146.8 करोड़ रुपये के प्राक्कलित उद्भव्य से कुल मिलाकर 7 लाख जी० मार० टी० के 46 पंत प्राप्त करने का प्रस्ताव परीक्षणधीन है ।

इस राशि का कुछ भाग फालतू पुर्जों की खरीद में व्यय किया जायेगा जो खरीदे हुए विदेशी जहाजों के साथ सामान्यतः प्राप्त किये जाते हैं। खरीदे हुये भारतीय पोतों के लिये फालतू पुर्जों देसी सप्लाई कर्ताओं से प्राप्त किये जायेंगे। खरीदे हुए सब पोतों के लिये फालतू पुर्जों के देसी उत्पादन के प्रश्न पर परीक्षण किये जाने का प्रस्ताव है ।

Apeejay Shipping Lines

1606. Shri S. M. Joshi:
Shri Madhu Limaye:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government's attention has been drawn to the note submitted by an officer of the Food Ministry to Shri S. K. Patil on the cheating attempt by the Apeejay Shipping Lines in regard to rice imports from Burma;

(b) if so, when was the note submitted to Shri Patil by the said officer;

(c) whether the note was an authorised one;

(d) whether it was given by the Officer who took "action" on the information/letter passed by the Rangoon Embassy;

(e) was the Officer still in Government service or in retirement at the time he submitted the note;

(f) if in retirement, who gave him access to the files and the reasons therefor; and

(g) whether Government will lay the note on the Table of the House?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) The Government are not aware of any such note having been submitted by an officer of the Food Ministry to Shri S. K. Patil.

(b) to (g). Do not arise.

Food Supply Under PL 480

1607. Shri S. K. Tapariah:
Shri D. N. Patodia:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether the agreement with U.S. Government for additional food commitment under P.L. 480 to tide over prevailing difficult conditions in India has been concluded; and

(b) if so, the details thereof?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) An agreement under the amended PL 480 for the import of two million tonnes of foodgrains from U.S.A. was concluded on the 20th February, 1967. No other agreement has been concluded so far since then.

(b) The agreement of the 20th February, 1967 provides for the import of 12 lakh tonnes of wheat and 8 lakh tonnes of milo.

ट्रेक्टरों का आयात

1608. श्री रघुबीर सिंह शास्त्री :
श्री प्रकाशबीर शास्त्री :
श्री देवकीनंदन पटौरिया :
श्री च० च० देसाई :

क्या खाद्य तथा कृषि मन्त्री यह बनाने की कृपा करेंगे कि :

(क) गत वर्ष छोटे साकार के कितने कमी ट्रेक्टरों का आयात किया गया था;

(ख) क्या उन्हें आयात करने का लाइसेंस केवल एक ही कम्पनी को दिया गया है; और

(ग) क्या सरकार इस कम्पनी के वित्त-रण-कार्य की देख-भाल करती है ?

साख, कृषि, सामुदायिक विकास तथा सहकार मंत्रालय में राज्य-मंत्री (श्री अन्नासाहिब शिन्दे) : (क) पिछले वर्ष 1335 डी टी-14 बी रूसी ट्रैक्टरों का आयात किया गया था।

(ख) उन चार कम्पनियों को लाइसेंस दिये गये थे जो एजेंट थीं।

(ग) ये ट्रैक्टर कृषि कार्यों के लिए हैं। यदि ट्रैक्टर घोर उर्ध्वों के लिए चाहिये तो मामले को दृष्टि में रखते हुए उस पर विचार किया जाता है। विभिन्न क्षेत्रों के लिये ट्रैक्टरों का वितरण मांग के अनुसार किया जाता है और प्रत्येक एजेंट के लिए मांग के अनुसार उचित कोटा नियत किया जाता है और एजेंटों को उतने ही ट्रैक्टरों के आयात की अनुमति दी जाती है। ये एजेंट राष्ट्रीय व्यापार नियम की अपनी बिक्री के बारे में सूचना देते रहते हैं। नियम उन पर नियन्त्रण रखती है।

Purchases made by Chief Conservator of Forests, Andaman

1609. **Shri S. K. Tapariah:**
Shri D. N. Patodia:

Will the Minister of Food and Agriculture be pleased to state:

(a) the details of purchases recently made by the Chief Conservator of Forests, Andaman, in respect of rails, bogies, pulleys etc.;

(b) whether the purchases were in huge surplus as compared to the requirements; and

(c) the total loss incurred as a result thereof?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) No purchases have recently been made by the

Chief Conservator of Forests, Andaman, in respect of rails, bogies, pulleys etc.

(b) and (c). Do not arise.

Shipment of Andaman Timber

1610. **Shri S. K. Tapariah:**
Shri D. N. Patodia:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that more than 25,000 tons of Andaman timber has been awaiting shipment to the mainland for the last many months and Government have failed to arrange transport as a result of which timber is deteriorating and will not fetch fair price; and

(b) if so, the action taken in the matter?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) and (b). The information is being collected and will be placed on the Table of the Sabha in due course.

Andaman Timber

1611. **Shri S. K. Tapariah:**
Shri D. N. Patodia:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether Howrah and Madras Timber Depots are responsible for the disposal of Andaman timber;

(b) whether the Andaman Forest Department has made any profits on the disposal of timber;

(c) if not, the reasons therefor;

(d) the total loss, year-wise, since the opening of Timber Depots, separate for each depot; and

(e) the steps taken by Government in the matter?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri